

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2656
TO BE ANSWERED ON 11.12.2024**

ALLOCATION OF FUNDS IN NEW RAILWAY PROJECTS

2656. SHRI MALAIYARASAN D:

Will the Minister of RAILWAYS be pleased to state::

- (a) the number of new railway projects initiated by the Government during the last three years and the current year;**
- (b) the total funding allocated for these projects within Tamil Nadu including Kallakurichi Constituency during the last three years and the current year and their current status;**
- (c) the expected completion timeline for these projects and their anticipated impact on improving railway infrastructure; and**
- (d) the steps being taken to ensure timely execution and prevent delays in these projects?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d): Railway projects are surveyed/ sanctioned/executed Zonal Railway wise and not State-wise/ Parliamentary constituency-wise as the Railway projects may span across State boundaries/ Parliamentary constituency boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity,

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missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.

Railway infrastructure projects falling fully/partly in the State of Tamil Nadu are covered under Southern Railway (SR), South Central Railway (SCR) and South Western Railway (SWR) zones of Indian Railways. Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railway's website.

During last five years i.e. FY 2019-20, FY 2020-21, FY 2021-2022, FY 2022-23, FY 2023-24 and current Financial Year 2024-25, total 04 projects (01 New Line and 03 Doubling) of a total length of 75 Km, costing Rs. 932 crore falling fully/partly in the State of Tamil Nadu have been sanctioned.

As on 01.04.2024, 22 Railways projects (10 new line, 03 Gauge conversion and 09 doubling) of total length 2,587 Km, costing Rs. 33,467 crore, falling fully/partly in the State of Tamil Nadu including Kallakurichi Constituency are at various stages of planning and implementation, out of which 665 Km length has been commissioned

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and an expenditure of Rs. 7,153 crore has been incurred upto March' 2024. The status of work is summarized as under:-

Plan Head	No. of projects	Total Length (in Km)	Length Commissioned (in Km)	Expenditure upto March 2024 (₹ in Cr.)
New Line	10	872	24	1223
Gauge Conversion	3	748	604	3267
Doubling /Multitracking	9	967	37	2664
Total	22	2587	665	7153

Chinnasalem – Kallakurichi (16 Km) new line has been sanctioned on 50:50 cost sharing basis between Railway and State Government of Tamil Nadu. An outlay of Rs. 99 crore has been provided for Financial Year 2024-25. Work has been taken up in available land.

Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Tamil Nadu is as under:

Period	Outlay
2009-14	Rs. 879 crore/year
2024-25	Rs. 6,362 crore (more than 7 times)

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government and the completion of a railway projects is dependent of land acquisition. However, Execution of important infrastructure projects falling fully/partly in the State of

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Tamil Nadu are held up due to delay in land acquisition. Status of land acquisition in the State of Tamil Nadu is as under :

Total Land required for Projects in Tamil Nadu	3389 Ha
Land Acquired	866 Ha (26%)
Balance Land to be acquired	2523 Ha (74%)

Government of India is geared up to execute projects, however success depends upon the support of Government of Tamil Nadu. For instance, details of some major projects which are delayed due to land acquisition are as under:-

SN	Name of the project	Total land required (in Ha)	Land acquired (in Ha)	Balance Land to be acquired (in Ha)
1.	Tindivanam –Tiruvannamalainew line (185 km)	273	33	240
2.	Attiputtu – Puttur New Line (88 km)	189	0	189
3.	Morappur – Dharmapuri (36 km)	93	0	93
4.	Mannargudi – Pattukkottai (41 km)	152	0	152
5.	Thanjavur – Pattukottai (52 Km)	196	0	196

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order

situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.

Various steps taken by the Government for speedy approval and implementation of Railway projects include (i) setting up of Gati Shakti units (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects. This has led to substantial increase in rate of commissioning since 2014.
